

Central Administrative Tribunal  
Principal Bench  
New Delhi

M.A.No.4641/2017 in O.A.No.1456/2015  
and  
C.P.No.566/2017 in O.A.No.1456/2015

Order Reserved on: 18.12.2017  
Order pronounced on 22.12.2017

Hon'ble Shri V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)

Shashi Kant & Ors. ... Applicants

(By Advocate: Shri S.K.Gupta)

Versus

Union of India & Ors. ... Respondents

(By Advocate: Shri D.S.Mahendru)

**O R D E R**

**By V. Ajay Kumar, Member (J):**

After hearing both sides in the MA and reserving the same for orders, it is noticed that the respondents in their MA at Para 9 of their application, referred the Hon'ble Supreme Court's Order dated 01.09.2017, but neither given the details of the same nor furnished a copy of the said Order.

2. In the above circumstances, list the MA 4641/2017 along with CP 566/2017 on 22.02.2018 for production of the said Order dated 01.09.2017.

(Nita Chowdhury)  
Member (A)

(V. Ajay Kumar)  
Member (J)

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